

By E-Mail/ Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2022/ 11,169 /A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
The District & Sessions Judge
Kokrajhar

Dated Guwahati, the 22nd November, 2022

Sub:- **Permission to avail Leave Travel Concession (LTC)**

Ref:- Your letter No. DJK/2022/1586 dated 07.11.2022

Sir,

With reference to the above, I am directed to inform you that Smti Bhawana Kakati, Munsiff No.1, Kokrajhar has been allowed to avail LTC for the block period of 2018-2021 (by way of carry forward) w.e.f. 25.12.2022 to 31.12.2022 to visit Kerala, by the shortest possible route, as per existing Rules.

Smti Kakati may be informed accordingly.

Thanking you.

Yours faithfully,


REGISTRAR (VIGILANCE)

Memo No. HC.VII-03/2022/ 11,170 - 11,173 /A.

Dated 22/11/22

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Smti Bhawana Kakati, Munsiff No.1, Kokrajhar with reference to her letter No. M.K./22/866 dated 03.11.2022
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps to upload this letter in official website of this Hon'ble Court


REGISTRAR (VIGILANCE)